

**Central Administrative Tribunal
Principal Bench**

**CP No.311/2017
In
OA No.723/2008**

New Delhi, this the 17th day of November, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sarwar Ali, Age 55 years,
S/o late Shri Ishtiyaq Ali,
R/o Flat No.1, Railway Colony,
Agra, U.P.

...Applicant
(None)

Versus

1. Shri R.K. Verma,
Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. Shri D.K. Singh,
Chief Operating Manager,
Headquarters Office, North Central Railway,
Allahabad.
3. Shri Arun Saxena,
General Manager (P),
Headquarters Office, North Central Railway
Allahabad.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Even on revised call, there is no representation on behalf of applicant.

2. The following orders were passed by this Tribunal on various dates, on which the CP came up for hearing :-

“12.05.2017”

At the request of the applicant’s counsel, list on 14.07.2017.

14.07.2017

None for the applicant.

List on 19.07.2017.

19.07.2017

None for the applicant. List on 27.07.2017.

27.07.2017

List after removal of objections.

11.09.2017.

At the request of proxy counsel for the applicant, list the matter on 04.10.2017.

04.10.2017

At the request of applicant’s counsel to remove office objections and also to file a copy of judgment in O.A. No.624/2014, as a last chance, list on 17.11.2017.”

2. Since the applicant is not showing interest to pursue the CP, the same is dismissed in default and for non prosecution.

(Nita Chowdhury)
Member (A)

‘rk’

(V. Ajay Kumar)
Member (J)